

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO. 1542  
TO BE ANSWERED ON 11<sup>th</sup> FEBRUARY, 2020**

**FCI PURCHASE CENTRE**

**1542. DR. RAJDEEP ROY:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

**(a) whether the Food Corporation of India (FCI) is purchasing rice from local growers and if not, the reasons therefor; and**

**(b) whether there is a proposal for setting up of a Purchase Centre by FCI in Silchar Lok Sabha Constituency in Assam?**

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &  
PUBLIC DISTRIBUTION  
(SHRI DANVE RAOSAHEB DADARAO)**

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**(a) and (b): The procurement policy of Government of India (GOI) is open ended, under which paddy and wheat offered by farmers within the stipulated period (conforming to specifications prescribed in advance by GOI) are purchased for Central Pool at Minimum Support Price (MSP) by Food Corporation of India/ State Governments/ State Government Agencies to help farmers to get remunerative price and prevent distress sale. However, if any producer/farmer gets better price in comparison to MSP, he/she is free to sell his/her produce in open market.**

**Paddy is mainly procured by FCI and State Govt. Agencies and the resultant rice is delivered by getting the paddy milled from rice millers.**

**FCI has set up one paddy purchase centre at Ramnagar in Silchar, Assam during Kharif Marketing Season 2019-20.**

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